

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2017 &
IA NOS. 403, 487 OF 2017**

Dated: 8th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

Electricity Department, A & N Administration & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Anindita Pujari
Ms. K. Bhardwaj

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhvani
Ms. Meghna Bharara
Mr. Shefali Jain for R-1 & 2

Mr. Varun Pathak for JERC

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.12.2017.**

(I. J. Kapoor)
Technical Member
ts/ss

(Justice Ranjana P. Desai)
Chairperson